

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/41/KOB/2022
SECTION	95 (1) IBC R/W RULE 7 (2) IB (AAA)
NAME OF PARTIES	LIC HOUSING FINANCE LTD V/S P V GANGADHARAN
PETITIONERS ADVOCATE/ PROFESSIONAL	ANKITA PAUL & SUMIT AGARWAL
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN ADVOCATES

Office  
Notes

**Video Conference**

**18th Nov 2022**

## O R D E R

**IA(IBC)/363/KOB/2022 in CP(IBC)/41/KOB/2022:**

Learned counsel Mr. Sharad Joseph Kodianathara appears on behalf of the applicant. Learned authorised representative Mr. Sumit Agarwal appears on behalf of the respondents. Matter adjourned to 14.12.2022.

**IA(IBC)/262/KOB/2022 in CP(IBC)/41/KOB/2022:**

Learned RP Shri E.P.Madhusoodhanan appears in person. Learned counsel Mr. Sharad Joseph Kodianthara appears for the respondents. Matter adjourned to 14.12.2022.

**CP(IBC)/41/KOB/2022:**

Learned authorised representative Mr, Sumit Agarwal appears for the petitioner. Learned counsel Mr. Sharad Joseph Kodianthara appears for the respondents. Matter adjourned to 14.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**